

residential units for the general pool in Delhi mainly in types A, B & C. Out of these 9919 units are under construction.

(d) 379 quarters are at present under unauthorised occupation. Action to get the houses vacated under the Public Premises (Eviction of Unauthorised Occupants) Act, 1971 is in the process. However, in the case of retired employees, whose son/unmarried daughters spouse is eligible for allotment of accommodation from the General Pool, it has been decided to stay physical eviction until a review of the erstwhile concession of giving ad hoc allotment to such eligible persons which was withdrawn in May, 1978 is complete and a decision is taken by the Government.

Micro-Wave Station at Tura, Meghalaya

828. SHRI P. A. SANGMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to set up a Microwave Station at Tura in Meghalaya; and

(b) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) and (b). No, Sir. However there is a proposal to provide for a UHF Radio Relay Station at Tura for connection to Dhubri. Survey of the route has been completed and the estimate is under process of sanction. The UHF scheme is likely to be completed by 1982-83.

यमुना बिहार, दिल्ली में पाइप बिछाना

829. श्री चन्द्रपाल शैलानी: क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या दिल्ली विकास प्राधिकरण की एक कालोनी यमुना बिहार के सभी ब्लॉकों

में पीने के पानी के लिए नल तथा मल-जल निकास के लिए लाइनों बिछा दी गई हैं;

(ख) यदि नहीं तो विलम्ब के क्या कारण हैं; और

(ग) पीने के पानी के लिए नल तथा मल-जल निकास के लिए लाइनों बिछाने के कार्य कब तक पूरे हो जाने की सम्भावना है और वे कब काम करना प्रारम्भ कर देंगे?

निर्माण और आवास मंत्री (श्री प्रकाश चन्ध सेठी) : (क) तथा (ख) . जलपूर्ति : कुल 17 ब्लॉक हैं (सी.-1 से सी.-12 तक) (बी.-1 से बी.-5 तक) । सी.-1 से सी.-4 तक के ब्लॉकों में पीने के पानी की पाइप लाइन बिछा दी गई है । शेष ब्लॉकों में यह कार्य प्रगति पर है ।

मल-जल निकास: सी.-1 से सी.-6 तक के ब्लॉकों में सीवर डाल दिए गए हैं। शेष ब्लॉकों में यह कार्य प्रगति पर है। दिल्ली विकास प्राधिकरण ने बताया है कि यह विलम्ब दिल्ली नगर निगम द्वारा योजना के अनुमोदन में देरी करने के कारण हुआ ।

(ग) यह आशा है कि पानी और सीवर लाइनों का कार्य पूरा हो जाएगा और 1980 के अन्त तक ये काम करना आरम्भ कर देंगे बशर्ते कि भवन निर्माण सामग्री उपलब्ध हो जाए।

Accounts of Drought Relief in West Bengal

831. SHRI KRISHNA CHANDRA HALDER: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether it is a fact that Government have refused to release an ad hoc grant of 50,000 tonnes of food-grains to West Bengal for drought relief programme until and unless the accounts for the previous year is submitted;

(b) if so, how many States have not even submitted accounts partly and received further ad hoc grants considering the severity of the drought situation in the States; and

(c) whether the West Bengal Government have failed to submit accounts partly?

THE MINISTER OF AGRICULTURE & RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) No, Sir. A quantity of 20,000 MT. of foodgrains to Government of West Bengal under special food for work programme has already been released as an exceptional case, though full accounts for the previous year have not yet been submitted by the State Government.

(b) No other State Governments except West Bengal, which did not report utilisation of at least 50 per cent of the quantities of foodgrains released last year, has been given any further quantity of foodgrains.

(c) Yes, Sir. So far, the Government of West Bengal have reported utilisation of 1.23 lakh MT. of foodgrains against a total quantity of about 2.45 lakh MT. made available to them for utilisation under the food-for-work programme during the year 1979-80.

Shortage of Fertilizers in Jammu and Kashmir State

832. DR. FAROOQ ABDULLAH:
SHRI GULAM RASOOL
KOCHAK:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Jammu and Kashmir State was in the grip

of acute shortage of fertilizers, during the month of April-May, 1980;

(b) if so, whether the fertilizers shortage in the State has greatly affected the crops this year;

(c) if so, what was the total need of the State and how much fertilizers were supplied;

(d) the steps taken to supply the same to the State to meet the fertilizer crisis; and

(e) how much fertilizers have been uptil now supplied to the J & K State?

THE MINISTER OF AGRICULTURE & RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) The State Government have not reported any shortage of fertilizer in Jammu & Kashmir.

(b) Does not arise.

(c) to (e). The actual consumption in Kharif, 1979, assessed requirements for Kharif, 1980 estimated opening stocks with State as on 1-2-1980, total net requirements quantity allotted and quantity supplied are indicated below: (Figure: in '000 tonne.)

Item	N	P	K	N+P+K
(a) Actual consumption in Kharif, 1979	11.21	2.09	0.56	13.86
(b) Assesed requirements for Kharif, 1980.	17.00	2.23	1.50	20.73
(c) Estimated opening stock with State as on 1.2.80	3.47	0.64	0.55	4.66
(d) Total net requirements after taking into account provision for pipeline stocks	14.88	1.76	1.04	17.68
(e) Quantity allotted (Kharif) Feb-July, '80	20.90*	5.30*	1.54*	27.74*
(f) Quantities supplied (February-May 1980)	15.25	2.00	0.10	17.35

*Additional quantities were allotted on requests of the state Government received from time to time.

The balance supply is expected to made during June-July, 1980 subject to wagon availability and financial arrangements being made by the reallotees of the State Governments.